

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).4296/2017

Dilip Kumar & Ors.

.....Petitioner(s)

VERSUS

State of U.P. & Anr.

.....Respondent(s)

Date : 24/05/2017 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE NAVIN SINHA

(VACATION BENCH)

For Petitioner(s) Mr. Ajay K. Talesara, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter in the first week of June, 2017.

(Sanjay Kumar-II)  
Court Master

(Madhu Narula)  
Court Master